

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

434/241/ND/18

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2019.

NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s. Overseas Courier Service (India) Pvt. Ltd. & Others

SECTION OF THE COMPANIES ACT: 241

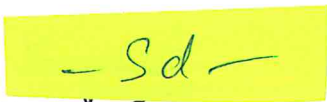
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Amit Prabhat Deshpande, Advocate

Present for the Respondent: None

ORDER

CA 963/2019 has been filed by the petitioner. Notice be effected on the non-applicant returnable on 22nd August, 2019. Dasti.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)